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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.	-	For	Rule-6 of	K.S. Hiremath Vs Virtual Logic Systems Pvt.
126/BB/		clearificati-on	IB	Ltd.
2017				

SL. NAME (IN CAF NO. & PHONE NU		REPRESENTATION TO WHOM	SIGNATURE
14. Dus HYA Ku 914122		Peritians oberational by	Diffault
SuryaPr a84565	raleash 16613	Respondents Corporate debtw	J. Garn
Sudar 988617	shon R.	Respondent Corporate Debtor	fudit

ORDER

PCS for Petitioner is present. Memo is filed along with annexures. The two Directors of Corporate Debtor of the Company are present. They filed memo along with annexures. List it for consideration on 22.01.2018.

Member (T)

Member (J)